

गृह मंत्रालय में उप-मंत्री (श्री एफ० एच० मोहलिन) : (क) जो हा, श्रीमान् ।

(ख) मई, 1974 में मद्रास वाजार क्षेत्र के दगो में प्रभावित इस क्षेत्र में विधिव व्यवस्था की स्थिति निगडने के कारण उर-चनाव स्थगित किया गया था ।

लखनऊ विश्वविद्यालय में रूसी विद्यार्थियों की जासूसी गतिविधियां

3744. श्री हूकम खन्व कछुवाय : क्या गृह मंत्रा यह बताने की वृणा करेगे कि

(क) क्या सरकार का छान दिनाक 28 अप्रैल, 1974 के माप्तात्रिक में प्रकाशित इस समाचार की ओर दिनाया है कि लखनऊ विश्वविद्यालय में रूसी छात्र तथा छात्रावों जासूसी गतिविधियां म कर्यन्त ?

(ख) क्या सरकार न डम समाचार की प्रमाणिकता की जाच की है, और

(ग) यदि डा ता तन्मम्बन्धी नथ्य क्या है और इस बारे में सरकार द्वारा क्या कार्यवाही की गई है ?

गृह मंत्रालय में उप-मंत्री (श्री एफ० एच० मोहलिन) : (क) जो हा श्रीमान् । (ख) और (ग) पूछ-नाछ में अभी तक ऐसी किसी मामली का पता नहीं लगा है जिससे जासूसी के आरोपा न समर्थन हाता हो । स्थिति पर निगरानी रर जा रही है ।

#### Complaint against Issue of Industrial Licences to Eastern States

3745 SHRI N K SANGHI Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state.

(a) whether the Chief Minister of West Bengal has complained to the Centre that discrimination is being

shown by the Centre towards the Eastern States including West Bengal in matters of issuing industrial licences,

(b) if so, whether Government have examined the precise grounds on which the complaint was made; and

(c) if so the outcome of the enquiry and the nature of steps taken to set right the imbalance?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY AND AGRICULTURE (SHRI C SUBRAMANIAM) (a) to (c) In April, 1974, the Chief Minister of West Bengal had addressed a letter to the Minister of Industrial Development about the alleged neglect of the eastern region in the matter of industrial licensing. The letter was duly examined and the Union Minister in his reply explained that the number of letters of intent issued for a State depends upon the quantity of applications received from the State as also on their quality namely, the extent to which applications relate to well-conceived investment proposals that conform to our policies and priorities. There can be no question of discrimination, even in any implicit or unconscious fashion, for or against any region in India. In fact, analysis of letters of intent issued over a three-year period (1971-73) has shown that West Bengal has accounted for 29 per cent of the approvals, which is not too far below the all-India average of 32 per cent for the major states. However, the Chairman of the Licensing Committee has been requested to give particular attention to applications from the eastern region.